

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal No. 197 of 2013 &
IA No. 273 of 2013

Dated : 21st February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tamil Nadu Power Producers Association ...Appellant(s)
Versus

Tamil Nadu Transmission Corporation Ltd. ...Respondent(s)
& Anr.

Counsel for the Appellant(s): Mr. N.L. Rajah

Counsel for the Respondent(s): Mr. S. Vallinayagam for R.1

ORDER

Mr. S. Vallinayagam for Respondent no.1 requests for some time to get instructions from his client for making reply submissions.

It is noticed that so many issues have been raised which are required to be answered by the Commission. Therefore, Commission is directed to appear through a Learned Counsel on 05.03.2014 at Delhi Bench.

Post the matter for making reply submissions on 05.03.2014 at Delhi Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson